

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL D.NO(s). 9342 OF 2014  
(FOR PREL.HEARING)

RABBOO & ANR

Appellant (s)

VERSUS

STATE OF U.P

Respondent(s)

(With appln(s) for condonation of delay in filing crl appeal and  
office report)

Date: 07/05/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU  
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Petitioner(s) Mr. S Mehdi Imam, Adv.  
Mr. Tashriq Ahmad, Adv.  
Ms. Shamama Anis, Adv.  
Mr. Tabrez Ahmad, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Delay condoned.

Issue notice on the appeal as well as on the  
application for bail.

[ Charanjeet Kaur ]  
Court Master

[ Vinod Kulvi ]  
Asstt. Registrar